

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

Appeal-244/252/ND/2018

In the matter of
Science Pyramid Publications (P) Ltd

....PETITIONER

SECTION :
Under Section 252

Order delivered on 20.3.2018

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

(V.K. Subburaj)
Hon'ble Member (Tech.)

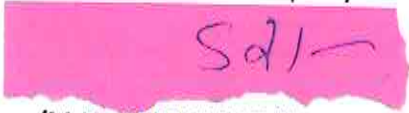
For the Petitioner /applicant : Mr. Karamveer Jindal, Advocate


For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned Counsel for the Appellant is present and moves this appeal. For completion of notice to Respondent ROC as well as the to the Income tax Department and for completion of pleadings as well in the matter by statutory authorities, let the matter be posted before the Registrar, NCLT after one week and thereafter upon completion of notice and proceedings, list this matter before this Tribunal for enquiry.

 Sd/-
(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

 Sd/-)
(R. VARADHARAJAN)
MEMBER (JUDICIAL)